

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26-Notice-27

Date: - 14.08.2025

NOTICE

It is hereby notified for information of all concerned that in partial modification of earlier constitution issued on 12.08.2025 for the period from 18.08.2025 to 21.08.2025 & 25.08.2025 to 28.08.2025, for the said period, the Bench-F stands reconstituted as under:-

| Bench | Court Room No. | Time | Composition |
|--------------|-----------------------|-------------|--|
| F | 5 | 10:30AM | Shri Anubhav Sharma, Judicial Member & Shri Krinwant Sahay, Accountant Member |

2. This is issued with the approval of the Hon'ble Vice-President (DZ).


Assistant Registrar